

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

NOTICE

The Mediation and Conciliation Project Committee (NCPC), New Delhi, requested all the High Court Mediation Monitoring Committees to utilize the services of Retired Judicial Officers living in their respective jurisdiction after retirement and also serving Judicial Officers after court hours and on Holidays on obtaining their willingness and to send the particulars of Judicial Officers who have conducted 25 or more Mediations for imparting "three days capsule course" for their career progression as trainers.

The Hon'ble Board of Governors, Mediation and Arbitration Centre, High Court for the State of Telangana accorded permission to the Registry to publish a Notice on the Official website seeking willingness from the interested retired Judicial Officers as well as working Judicial Officers to conduct Mediation.

Therefore, the undersigned is inviting willingness from the Retired Judicial Officers living in their respective jurisdiction after retirement and working Judicial Officers who have conducted 25 or more Mediations to conduct the Mediation after the court hours and on Holidays.

Interested Judicial Officers (Both retired and working) are requested to furnish their willingness to the undersigned on or before 30.08.2025.


REGISTRAR GENERAL

To

- 1) All the Unit Heads in the State of Telangana (with request to circulate among all the Presiding Officers in their respective units)
- 2) The Member Secretary, Telangana State Legal Services Authority, Hyderabad